for the Central Generation Projects. Recruitment to fill these posts was made by the CEA and the persons appointed were treated as on deputation to those projects. The persons so appointed were brought on the seniority lists of Supervisors maintained in the CEA. Consequent on the transfer of the management of the Central Generation Projects to the NTPC/NHPC which are now managing these projects, the Supervisors' concerned continue to be with the respective Corporations. Government have taken a decision that the Supervisors at these projects should be absorbed by the respective Corporations in appropriate grades according to their length of service. The Corporations have been advised to obtain options of the Supervisors working with them. Since the process of absorption has not been completed the CEA have not been able to convene another meeting of the DPC (Group B) for promotion to the grade of EAD. The proceedings of the DPC (Group B) held in December, 1977 were in conformity with the CPE (Group B) Service Second Amendment Rules, 1977 in as much as all the enpanelled officers satisfied the eligibility condition laid down in these rules. However, certain representations had been received mentioning that certain executive instructions had not been followed. This was brought to the notice of CEA for further necessary action.

(b) and (c) As stated under (a) above, most of the posts of Supervisors were created for the Central Generation Power Projects which have subsequently been transferred to the NTPC/NHEPC. Hence, the number of officers available for promotion will be known only after the process of absorption referred to (a) above is completed.

## Vacancies in the post of EADS and A.Es. in the Central Electricity Authority

1115. SHRI ABDUL REHMAN SHEIKH: Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that 190 posts of regular EADs/AEs are lying vacant in the Central Electricity Authority if not, what is the exact number of regular vacant posts of EAD/AEs; and
- (b) whether it is a fact that vacancies arising from time to time in grade of EADs/AEs in CEA have not been filled in from among degree holders and Diploma holdes in the ratio of 2:1 respectively as stipulated in CPE (Group B) Service (Second Amendment) Rules, 1977, if so what is the back-log of vacancies pertaining to diploma holders as per quota roaster and what steps are being taken to wipe out the back-log?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIK-RAM MAHAJAN): (a) There are 142 posts of EAD sanctioned for the CEA. Of these, 117 posts are filled and 25 posts are vacant.

(b) According to the C.P.E. (Group B) Service Rules, posts in the grade of E.A.D. are required to be filled promotion of Graduate Engineers and diploma holders in the ratio of respectively. The last meeting of the D.P.C. (Group B) was held in December, 1977, when all eligible Diplomaholders were considered by the DPC (Group B) which prepared a panel of 33 Diploma-holders. All the 33 panelled Diploma-holders were moted based on the recommendations of the D.P.C. (Group B). A large number of posts of Supervisors were sanctioned for the Central Generation Power Projects and these posts were transferred to the NTPC and NHPC which are now managing these Projects. Government have taken a decision that the Supervisors at these Projects should be absorbed by the respective Corporations in the appropriate according to their length of service and the Corporations have been advised to seek options of the Supervisors for absorption. The next meeting of the D.P.C. (Group B) can be convened only after the absorption process is completed. The number of

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posts available for Graduate and Diploma-holders in order to maintain the ratio of 2:1 as per rules would be relevant only at the time of the meeting of the D.P.C. (Group B).

Written Answers

## Ad-hoc Appointment in the Grade of EAD in the Central Electricity Authority

1116. SHRI ABDUL REHMAN SHEIKH: Will the Minister ENERGY be pleased to state:

- (a) whether it is a fact that Adhoc appointment in the grade of EAD in the CEA are being perpetuated for periods ranging from 4 to 7 years in spite of the strict Government instructions against filling up of vacancies on Ad-hoc basis, if so, the number of vacancies filled up in that manner during the last three years;
- (b) whether as a result of the adhoc appointment the interest of a section of eligible persons who were to be appointed against the vacancies reserved for them have suffered due to denial of promotion to them; if so. what is the number of persons, who are so affected and what steps are being taken to safeguard their interest?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIK, RAM MAHAJAN): (a) and (b) Adhoc promotions are resorted to on account of various factors, namely (1) promotions against short-term vacancies arising out of ad hoc appointments to higher posts, or (2) on account of deputation of persons to ex cadre posts for less than one year, or pending recommendations of D.P.C. the last meeting of the D.P.C. (Group B) was convened by the CE.A. in December, 1977 for the purpose of preparation of panel of officers promotion of Graduate Engineers and diploma-holders to the grade of E.A D.

A large number of posts of supervisors had been created for Generation Power Projects and these were transferred to NTPC and NHPC

which are now managing these Projects. Government have taken a decision that the supervisors at these Projects should be absorbed by the respective Corporations in appropriate grades according to their length of Service. Until the process of absorption is completed, the C.E.A. have not been able to convene another meeting the DP.C. (Group B) for the purpose. No meeting of the D.P.C. has. thus. been held subsequent to December, 1977 and as a result a number of Adhoc promotions had to be continued. The number of posts filled on Ad-hoc basis during the last three years is as follows:--

1978....28.

1979 . . . . 48

1980...Nil.

The promotions can be regularised only on the basis of the recommendations of the DPC (Group B) when it meets next.

समाचारपदों स्रोए पविकासों द्या प्रकाशन

1117. 각 ारायण याहरू : क्या सचना ग्री: प्रशासम मंत्री यह बताने की कपा करेंगे कि :

- (क) दिल्ली से प्रकामित होने वाले समी प्रकार के समाचारपत्नों एवं पत्निकाम्रो है ग्रीर की संख्या कितनी उनमें से कितने समाचार पत्न एवम पवि-काएं एकाधिकार घराने। द्वारा की जाती हैं ;
- (ख) जनवरी से अवतुबर, 1980 के बीच उनमें से प्रत्येक समाचार पत्र कितने रुपये के सरकारी विज्ञापन दिये गये :
- (ग) उक्त एकाधिकार: घरानों को समाचारपत्नों श्रीर पत्निकास्रों के प्रकाशनार्थ वित्तीय संस्थाओं द्वारा कितना कर्ज दिया गया :